GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 2358 TO BE ANSWERED ON THE 3RD DECEMBER, 2019

FARMERS PENSION SCHEME

2358. SHRI ANTO ANTONY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is implementing a scheme called farmers' pension scheme, if so, the details thereof and the salient features of the Scheme;
- (b) whether the Government has any statistics regarding number of farmers who availed pension under the scheme and expenditure incurred by the Government, if so, the details thereof, month-wise and State-wise;
- (c) whether age limit (18 40 years) for the pension has caused several lakhs of farmers' out of the scheme, if so, the details thereof; and
- (d) whether the Government has any plan to enhance the age limit from 40, if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

Yes, Sir. With a view to provide social security to Small and Marginal Farmers in their old age when they have no means of livelihood and minimal or no savings to take care of their expenses, the Government is implementing a new Central Sector Scheme, namely, the Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY). Under this scheme, a minimum fixed pension of Rs.3,000/- is provided to the small and marginal farmers, subject to certain exclusion criteria, on attaining the age of 60 years. It is a voluntary and contributory pension scheme, with entry age of 18 to 40 years. The subscribing farmer is required to contribute to a Pension Fund between Rs.55 to Rs.200 per month depending on the entry age, with equal contribution from the Central Government. The Pension Fund is managed by the Life Insurance Corporation of India (LIC). In case of death of the farmer before reaching 60 years of age, the spouse has the option of continuing the scheme by payment of remaining contributions under the scheme. If the spouse does not wish to continue or there is no spouse, the subscriber's contributions along with fund interest earned or Savings Bank Interest whichever is higher is payable to the spouse or the nominee. On the death of the pensioner, the spouse is entitled to receive 50% of the assured pension as family pension. For enrollment in the Scheme, the farmer is required to approach the nearest Common Service Center (CSC) or the Nodal Officer (PM-Kisan) nominated by the State / UT Governments. The Scheme was formally launched on 12th September, 2019.

- (b): So far (as on 28.11.2019), 18,78,721 farmers have registered for the Scheme. The State-wise and month-wise details of Central Government's expenditure on the scheme on account of equal sharing of monthly contribution to the Pension Fund of the subscribing farmers, as maintained by the Life Insurance Corporation (LIC) as the Pension Fund manager, are enclosed at Annexures I and II.
- (c): No, Sir. Further, it is a voluntary contribution based Scheme.
- (d): No, Sir.

State-wise and Month-wise Govt contributions, for PMKMDY enrolments carried out through CSC (initial contributions)

through CSC (Initial contri				
State	Sep-19	Oct-19	Nov-19	Grand Total
ANDHRA PRADESH	235,210.00	33,146.00	7,305.00	275,661.00
ARUNACHAL PRADESH	3,191.00	1,741.00		4,932.00
ASSAM	46,952.00	10,901.00	1,234.00	59,087.00
BIHAR	1,776,034.00	248,180.00	36,075.00	2,060,289.00
CHHATTISGARH	111,636.00	3,327.00	2,404.00	117,367.00
DADRA AND NAGAR HAVELI	64.00			64.00
DAMAN AND DIU	265.00			265.00
DELHI	155.00	120.00		275.00
GUJARAT	1,243,134.00	70,787.00	15,841.00	1,329,762.00
HARYANA	83,502.00	4,231.00	456.00	88,189.00
HIMACHAL PRADESH	93,293.00	5,341.00	1,969.00	100,603.00
JAMMU AND KASHMIR	1,590.00	462.00	1,155.00	3,207.00
JHARKHAND	381,913.00	35,984.00	6,853.00	424,750.00
KARNATAKA	532,414.00	69,214.00	11,936.00	613,564.00
KERALA	31,612.00	8,179.00	5,940.00	45,731.00
MADHYA PRADESH	143,747.00	12,931.00	4,950.00	161,628.00
MAHARASHTRA	1,424,654.00	43,457.00	11,946.00	1,480,057.00
MANIPUR	3,745.00	588.00		4,333.00
MEGHALAYA	166.00			166.00
MIZORAM	61.00	360.00		421.00
NAGALAND	7,639.00	4,225.00	825.00	12,689.00
ODISHA	918,401.00	37,542.00	6,603.00	962,546.00
PUDUCHERRY	3,728.00		1,200.00	4,928.00
PUNJAB	163,194.00	8,750.00	812.00	172,756.00
RAJASTHAN	233,334.00	26,937.00	5,431.00	265,702.00
TAMIL NADU	1,932,888.00	306,409.00	32,156.00	2,271,453.00
TELANGANA	218,549.00	30,875.00	4,730.00	254,154.00
TRIPURA	17,394.00	1,733.00	704.00	19,831.00
UTTAR PRADESH	1,574,607.00	74,029.00	14,415.00	1,663,051.00
UTTARAKHAND	59,708.00	1,943.00		61,651.00
WEST BENGAL	57,296.00	12,510.00	3,216.00	73,022.00
Grand Total	11,300,076.00	1,053,902.00	178,156.00	12,532,134.00

State-wise and Month-wise Govt contributions, for PMKMDY enrolments where initial contribution is through auto-debit

State	Sep-19	Oct-19	Grand Total
ANDAMAN AND NICOBAR ISLANDS	122.00	-	122.00
ANDHRA PRADESH	1,296,511.00	351,134.00	1,647,645.00
ARUNACHAL PRADESH	2,970.00	1,384.00	4,354.00
ASSAM	190,102.00	35,407.00	225,509.00
BIHAR	21,758,839.00	3,292,356.00	25,051,195.00
CHHATTISGARH	7,420,129.00	1,064,149.00	8,484,278.00
DADRA AND NAGAR HAVELI	742.00	-	742.00
DAMAN AND DIU	465.00	-	465.00
DELHI	520.00	-	520.00
GUJARAT	6,990,843.00	635,663.00	7,626,506.00
HARYANA	2,521,834.00	199,671.00	2,721,505.00
HIMACHAL PRADESH	160,902.00	23,547.00	184,449.00
JAMMU AND KASHMIR	1,739.00	266.00	2,005.00
JHARKHAND	9,163,020.00	3,395,585.00	12,558,605.00
KARNATAKA	1,829,223.00	158,767.00	1,987,990.00
KERALA	42,316.00	3,542.00	45,858.00
MADHYA PRADESH	1,207,054.00	139,397.00	1,346,451.00
MAHARASHTRA	10,282,417.00	820,063.00	11,102,480.00
MANIPUR	9,369.00	265.00	9,634.00
MIZORAM	1,845.00	-	1,845.00
NAGALAND	450.00	-	450.00
ODISHA	5,991,645.00	403,445.00	6,395,090.00
PUDUCHERRY	1,494.00	2,170.00	3,664.00
PUNJAB	489,478.00	74,643.00	564,121.00
RAJASTHAN	1,404,091.00	163,234.00	1,567,325.00
TAMIL NADU	3,673,623.00	1,394,775.00	5,068,398.00
TELANGANA	690,439.00	43,089.00	733,528.00
TRIPURA	17,452.00	2,696.00	20,148.00
UTTAR PRADESH	17,533,015.00	2,519,303.00	20,052,318.00
UTTARAKHAND	123,571.00	26,225.00	149,796.00
WEST BENGAL	143,663.00	21,263.00	164,926.00
Grand Total	92,949,883.00	14,772,039.00	107,721,922.00
